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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives/Observers to the United Nations and wishes to convey the following:

On **14 June 2011**, the Committee approved the **deletion** of the two entries specified below from its Consolidated List. The Committee approved these de-listings after concluding its consideration of the de-listing requests submitted by these individuals through the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and after considering the Comprehensive Reports of the Ombudsperson on these de-listing requests. The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to these entries.

Removed from Al-Qaida individuals Section C

QI.A.61.02. Name: 1: TAREK 2: BEN AL-BECHIR 3: BEN AMARA 4: AL-CHARAABI

طارق بن البشير بن عمارة الشرعبي :(Name (original script

Title: na Designation: na DOB: 31 Mar. 1970 POB: Tunis, Tunisia Good quality a.k.a.: Sharaabi, Tarek Low quality a.k.a.: a) Haroun b) Frank Nationality: Tunisian Passport no.: Tunisian passport number L 579603 issued in Milan on 19 Nov. 1997, expired on 18 Nov. 2002 National identification no.: 007-99090 Address: Vordere Gasse 29, 7012, Felsberg, Switzerland Listed on: 24 Apr. 2002 (amended on 10 Apr. 2003, 20 Dec. 2005, 31 Jul. 2006, 21 Dec. 2007, 10 Aug. 2009, 23 Dec. 2010) Other information: Italian Fiscal Code: CHRTRK70C31Z352U. Mother's name is Charaabi Hedia. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.



QI.D.153.03. Name: 1: SAFET 2: EKREM 3: DURGUTI 4: na

Title: na **Designation:** na **DOB:** 10 May 1967 **POB:** Orahovac, Kosovo **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Bosnia and Herzegovina **Passport no.:** Bosnia and Herzegovina biometric passport number 6371551 issued in Travnik, issued on 9 Apr. 2009, valid until 4 Sep. 2014 **National identification no.: a)** Bosnia and Herzegovina Personal Identification number 1005967953038 **b)** Bosnia and Herzegovina identity card number 04DFC71259 **c)** Bosnia and Herzegovina driving license number 04DFA8802 issued by the Ministry of Interior of the Central Bosnia Canton, Travnik, Bosnia and Herzegovina **Address:** 175 Bosanska Street, Travnik, Bosnia and Herzegovina **Listed on:** 26 Dec. 2003 (amended on 16 Sep. 2008, 24 Mar. 2009, 16 May 2011) **Other information:** Father's name is Ekrem. Founder and head of Al-Haramain Islamic Foundation (QE.A.71.02.) from 1998 until 2002. Working as a teacher at Elci Ibrahim Pasha's Madrasah, Travnik, Bosnia and Herzegovina since Oct. 1994. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

The names of individuals and entities removed from the Consolidated List pursuant to a decision by the Committee may be found in the 'Press Releases' section on the Committee's website. Other information about de-listing may be found on the Committee's website at: http://www.un.org/sc/committees/1267/delisting.shtml.

To obtain a fully updated version of the Consolidated List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL: http://www.un.org/sc/committees/1267/consolist.shtml. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the twelfth update of the List in 2011.